

93

THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 45/96

Date of Order: 16-4-96

Between:

J.Venkateswarlu.

.. Applicant

and

1. The Chief General Manager, Telecom,
A.P.Circle, Door Sanchar Bhavan,
Nampally, Station Road, Hyderabad..
2. The General Manager(Telecom)
Guntur, Guntur Dist.
3. The TelecomDist Engineer,
Prakasam Dist. Ongole.
4. The Sub Divisional Officer, Telecom,
Ongole, Praksam Dist.

Respondents.

For the Applicant :- Mr. A.V.Rama Rao, Advocate

For the Respondents: Mr. V.Bhimanna,
~~Mr.~~/Add.CGSC

CORAM:

THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE-CHAIRMAN

THE HON'BLE MR.RARANGARAJAN : MEMBER(ADMN)

4. "US176170C MIA Dec 7 1941/1941"

RECEIVED THE DIRECTOR OF THE FBI, WASHINGTON, D. C. 20535
FROM THE DIRECTOR OF THE FBI, WASHINGTON, D. C. 20535

3. The necessary contribution to living conditions for a
1900-1901-1902. We are not taking into account the fact that

14-00000

00000 00000 00000 00000 00000 00000 00000 00000 00000 00000

DECLASSIFIED BY: 60321 UCBAW/STW/STW DATE: 01-14-2014

ALL INFORMATION CONTAINED HEREIN IS UNCLASSIFIED DATE 11-11-2003 BY 347603 LUC ALJ

ALL INFORMATION CONTAINED HEREIN IS UNCLASSIFIED
DATE 11-19-85 BY 60322 UCBAW/STW

SECRET
DECLASSIFIED BY: [REDACTED] ON: [REDACTED]

2 BOLTON 76 415 9540 8-1 808 6400 0014 01 10

FILED BY POLICE (200) 100-100 1-196 TO 0000000 1000 100

FOUO//NOFORN - U N82 PA 00 OFUJ 96QLE 11 7P 6T8- 00876

3-1-1987* It is agreed for the following case:

U-9 20 W. 400' JARD 800 HPS POLYMER ALUM FIBER, UNFOLD ON

U.S. GOVERNMENT PRINTING OFFICE: 1964

LEADERSHIP

ALL INFORMATION CONTAINED HEREIN IS UNCLASSIFIED

HEAT 217 1/2" 10-10 1950* 100000 100000 100000 100000

(по буквам: ит. б. переводится: ит. б.)

រាជធានីភ្នំពេញ

NY 100-100

2

24

DA.45/96

Judgement

(As per Hon. Mr. R. Rangarajan, Member(Admn))

Heard Sri A.V. Rama Rao, learned counsel for the applicant and Sri V. Bhimanna, learned counsel for the respondents.

2. The applicant was engaged as Casual Mazdoor under 2-1-1994. It is stated for the applicant that the that he worked from March, 1982 to October, 1985 for a period of 412 days under R-1 and from July, 91 to October, 91 for 123 days and under SDO(T), Chirala and from November. 91 to June. 92 for 162 days under SDO(T) Markapur. It is also stated that he was again reengaged from 1-7-92 to 31-10-92 for 111 days under SDO(T) Ongole. He was again reengaged from 1-11-1992 to 31-3-93 for 113 days under SDO(T) Ongole from 1-4-93 to 31-1-94 for 263 days under R-4. Thus in the periods mentioned above he had worked for 1191 days in broken spells. Thereafter as stated earlier he was disengaged by oral order by R-4 from 2-4-1994. He was not reengaged after that date.
3. The present application is filed praying for a declaration for reengaging him and grant him temporary status and regularise his services in Group D posts considering his past services.

..2.

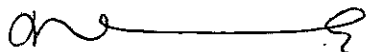


4. The applicant had worked for quite considerable period after his engagement initially in March, 1983. Hence he has gained considerable experience in the Department and he will be a better substitute if he is to be reengaged if there is work in future in preference to freshers from the open market. As he was ^{dis}engaged way back in January, 94 his absence over two years cannot be condoned.

5. In the result, the following direction is given :

freshers from the open market if there is work in future in the same unit from which he was disengaged last. If in pursuance of this order ~~he~~ he is going to be reengaged

6. The OA is ordered accordingly at the admission stage itself. No costs.


(R. Rangarajan)
Member (Admn.)


(V. Neeladri Rao)
Vice Chairman

Dated : January 16, 96
Dictated in Open Court


Deputy Registrar(J)CC

sk

To

- 1- The Chief General Manager, Telecom, A.P.Circle, Door Sanchar Bhavan, Nampally Station Road, Hyderabad.
2. The General Manager(Telecom) Guntur, Guntur Dist.
3. The Telecom Dist.Engineer, Prakasam Dist. Ongole.
4. The Sub Divisional Officer, Telecom, Ongole, Prakasam, Dist.
5. One copy to Mr.A.V.Rama Rao, Advocate, CAT.Hyd.
6. One copy to Mr.V.Bhimanna, Addl.CGSC.CAT.Hyd.
7. One copy to Library, CAT.Hyd.
8. One spare copy.

with OA Copy

26/2/96

I COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR.R.RANGARAJAN : M(A)

Dated: 16-1-1996

ORDER/JUDGMENT

M.A/R.A./C.A.No.

in

O.A.No.

T.A.No.

(w.p.No.)

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Ordered/Rejected.

No order as to costs.

No spare copy

केन्द्रीय प्रशासनिक अधिकरण Central Administrative Tribunal मेसज/DESPATCH 19 FEB 1996 हैदराबाद ब्याचपीठ HYDERABAD BENCH
